

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 03.04.2021

NOTICE

Take notice that the following matters listed on 06.04.2021 in the Court-II will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt case (AT) 04 of 2021 in Company Appeal (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. and Ors. Vs. Urmila Ray and Anr.	Soumya Dutta	
2.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**